

ITEM NO.10

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4386/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAYA SINGH & ORS.

Respondent(s)

Date : 02-03-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Petitioner(s) Mr. Vikas Bansal, Adv.
Mr. Ankit Goel, AOR

For Respondent(s) Mr. Anil Kumar Gautam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Six weeks' further time is granted to the learned counsel for the petitioner to file fresh particulars of the unserved respondent no.4 and also to file death certificate of respondent no.7.

(NEELAM GULATI)
AR cum PS

(RAJINDER KAUR)
ASSISTANT REGISTRAR